

O.A./550/89

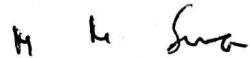
CORAM : Hon'ble Mr. A.V. Haridasan .. Judicial Member  
Hon'ble Mr. M.M. Singh .. Administrative Member

22.1.1990

Heard Mr. I.M. Pandya, learned advocate for the applicant. Application is admitted and disposed of with a direction that the respondents shall consider the case of the applicants within three months from the date of this order. In case, the applicants have any grievance thereafter, the application can be revived.



(A.V. Haridasan)  
Judicial Member



( M M Singh )  
Administrative Member

\*Mogera

M.A./728/89  
in  
O.A. Stamp No. 512/89

CORAM : Hon'ble Mr. J.N. Murthy .. Judicial Member  
Hon'ble Mr. M.M. Singh .. Administrative Member

15.12.1989

Heard Mr. I.M. Pandya learned advocate for the applicant. The Misc. Application is allowed and disposed of. O.A. Stamp No. 512/89 be numbered as original application and posted for admission.

*H. M. Singh*

( M M Singh )  
Administrative Member

*J. N. Murthy*

( J N Murthy )  
Judicial Member

\*Mogera

Sl. No 572185  
- 2/11/85

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL, AHMEDABAD

Original Application No. 550 of 1989

Mrs. Leelamma John  
and others

.. Applicants

Versus

Union of India  
and another

.. Respondents

I N D E X

| Sl.No. | Particulars  | Page No. |
|--------|--|----------|
|        | -- Memo of Application --  | 1 to 7   |
| A      | Service particulars of the applicants  | 9        |
| A 1    | True copy of the savingram issued by the applicants to the respondent No. 2. | 11       |

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*True*  
*2/11/85*